COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 231 OF 2015 &
APPEAL NO. 251 OF 2015

Dated: 13th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

APPEAL NO. 231 OF 2015

Uttar Pradesh Power Corporation Ltd. …. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Mr. Rahul Srivastava for R-2

Mr. Rakesh Bajpai for R-3

Mr. M.G. Ramachandran
Mr. Vishal Gupta for R-4

APPEAL NO. 251 OF 2015

State Load Dispatch Center U.P. …. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Mr. Amit Kapur
Mr. Vishal Anand

Mr. Rakesh Bajpai for R-4

Mr. M.G. Ramachandran
Mr. Vishal Gupta for NPCL

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on ***18.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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